

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1830
ANSWERED ON:22.07.2014
EMPOWERING AUTONOMOUS DISTRICT COUNCILS
Chaudhury Shri Jitendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to empower the Autonomous District Councils in the North Eastern States by amending the provision of Sixth Schedule of the Constitution;
- (b) if so, the details thereof;
- (c) whether the proposal received from the State Government of Tripura to include the provision like three tier local body system and making provision for flow of fund from the Central Pool is likely to be considered; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (d): Yes, Madam. Action has been initiated for amending the Sixth Schedule to the Constitution of India for empowering the autonomous District Councils setup in the states of Assam, Meghalaya, Mizoram and Tripura. The proposal interalia includes setting up of mandatory elected village councils, State Finance Commission, holding elections to the village councils and district councils by the State Election Commission etc.